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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.107/BB/2017	-	For orders	Rule-4 of IB	Edelweiss Asset Reconstruction Company Ltd. Vs Live 100 Hospital Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
43.	SUCHITRA VALJEE (9820082993)	1/b. MANILAL KHER. ANBHALAL & CO. FOR EDELWEISS ARC	S. Valjee
	Aditya Patel 9535195405	Respondent	Aditya

ORDER

Matter is listed today for passing orders. Order is under preparation.
List it on 08/03/2018 for passing orders.


Member (T)


Member (J)